

S. No.	State/Union Territories	In Lakhs]
3	Assam	
4.	Bihar	12.72
5.	Goa	0.42
6.	Gujarat	4.50
7.	Haryana	3.11
8.	Himachal Pradesh	1.15
9.	Jammu & Kashmir	0.70
10	Karnataka	10.51
11	Kerala	8.39
-12.	Madhya Pradesh	11.79
13.	Maharashtra	21.31
14.	Manipur	1.31
15.	Meghalaya	0.25
16.	Mizoram	0.71
17.	Nagaland	0.27
18.	Orissa	3.22
19.	Punjab	2.65
20	Rajasthan	4.95
21.	Sikkim*	
22.	Tamil Nadu	19.35
23.	Tripura	1.24
24.	Uttar Pradesh	13.06
25.	West Bengal	26.09
26.	Andaman & Nicobar Islands	0.27
27.	Chandigarh	0.97
28	Dadra & Nagar Haveli	—
29.	Delhi	8.74
30.	Daman & Diu	0.04
31.	Lakshadweep	—
32.	Pondicherry	0.86
TOTAL		180.78

Note: *No Employment Exchange is functioning in this state. Total may not tally due to rounding off.

Azam Jahi Mill Workers

1608. DR. Y. LAKSHMI PRASAD: Will the Minister of LABOUR be pleased to state:

(a) the steps taken to help the workers of the Azam Jahi Mill in Andhra Pradesh for getting their salaries following the closure of the mill; and

(b) whether any action has been taken to persuade the NTC authorities to start the mill immediately after modernisation to make it viable?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) and (b) All permanent workmen and staff members are being paid wages though there is no production in the Mill since 1992.

The proposal for reviving Azam Jahi Mill is before BIFR and the revival of the mill will depend on the viability of the scheme and the decision of the BIFR on the revival package.

Wages of Child Labourers

†1609. SHRI JANESHWAR MISRA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that there are many such projects run by contractors wherein child labourers between 10 to 12 years of age constitute 40% of total labourers;

(b) whether it is also a fact that the child labourers do not get wages according to their labour and are exploited continuously;

(c) if so, whether Government are planning any such scheme that puts a barricade to the practice of child labour and labourers employed get their full wages;

(d) whether Government are taking concrete steps in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) According to the 1991 Census, the number of working children in the country in the age group 5-14 years is 11.28 million. This constitutes 3.59% of the total working population in the country, which was of the order of 314 million in 1991. More than 90% of child labour is engaged in agriculture and allied employments like cultivation, agricultural labour, livestock, forestry and fisheries.

†Original notice of the question was received in Hindi.